

**GOVERNMENT OF INDIA
TOURISM AND CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4332

ANSWERED ON:21.04.2003

HERITAGE RESOURCES UNPROTECTED

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

Will the Minister of TOURISM AND CULTURE be pleased to state:

- (a) whether the Union Government are aware that heritage resources in different parts of the country are not protected;
- (b) if so, the reasons therefor;
- (c) the steps being taken by the Government to protect these unprotected heritage resources in the country;
- (d) whether the Government have formulated a National Policy for the protection of National heritage resources; and
- (e) if so, the details thereof?

Answer

MINISTER FOR TOURISM AND CULTURE (SHRI JAGMOHAN)

(a) to (e) So far, 3616 ancient monuments and archaeological sites situated in different parts of the country have been protected as of national importance. Protection of ancient monuments and archaeological sites is a continuous process. As per the provisions of the Ancient Monuments and Archaeological Sites and Remains Act 1958, monuments and sites are protected on the basis of historical, aesthetic and archaeological importance. Regular archaeological survey is carried out to identify potential heritage sites for central protection.